



भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA**

www.rbi.org.in

RBI/2016-17/151

DCM (Plg) No.1351/10.27.00/2016-17

November 23, 2016

The Chairman / Managing Director/Chief Executive Officer,  
Public Sector Banks / Private Sector Banks / Foreign Banks / Regional Rural Banks /  
Urban Co-operative Banks / State Co-operative Banks

Dear Sir,

**Deposit of specified banknotes (SBN) in Small Savings Schemes**

Please refer to our [circular DCM \(Plg\) No.1226/10.27.00/2016-17 dated November 08, 2016](#) on Withdrawal of Legal Tender Character of existing ₹ 500/- and ₹ 1000/- Bank Notes.

2. We advise that Government of India has decided that subscribers of Small Savings Schemes may not be allowed to deposit SBNs in Small Savings Schemes. Banks are, therefore, advised not to accept SBNs for deposits in Small Saving Schemes with immediate effect.

3. Please acknowledge receipt.

Yours faithfully,

(P Vijaya Kumar)  
Chief General Manager

मुद्रा प्रबंध विभाग, केंद्रीय कार्यालय, 4थी मंजिल, अमर बिल्डिंग, सर पी.एम.रोड, पो.ब्रा.सं.1379, मुंबई ३०० ००१(भारत)

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हिंदी आसान है, इसका प्रयोग प्रयोग बढ़ाइयें।